

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 10.04.2017
COURT NO. 10
ITEM NO. 43

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 21880 OF 2014
WITH PRAYER FOR INTERIM RELIEF

DIR., U.P. RAJYA KRISHI UTPADAN MANDI PRAISHAD & ORS. ...PETITIONERS

VERSUS

AMAR NATH INDUSTRIES & ORS. ...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 21.03.2017 with an office report dated 20.03.2017, when the Court was pleased to pass the following order:

“As prayed, two weeks' time is granted for filing
rejoinder affidavit.”

It is submitted that the Counsel for Petitioner has not filed the Rejoinder Affidavit till date.

The matter above mentioned is listed before the Hon'ble Court with this Report.

Dated this the 07th day of April, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Pradeep Misra, Advocate
Mr. Jitendra Kumar, Advocate
Mr. A.K Prasad, Advocate

ASSISTANT REGISTRAR